

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1146
ANSWERED ON:01.08.2005
ESTABLISHMENT OF SANCTUARIES IN GOA
Alemao Shri Churchill Braz

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government of Goa has forwarded any proposals to the Centre for the establishment of sanctuaries; and
- (b) if so, the details thereof and action taken thereon by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No, Sir. Under the Wildlife (Protection) Act, 1972 declaration of an area as Sanctuary falls under the domain of the concerned State Government.
- (b) Does not arise.